

LOK SABHA DEBATES

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LOK SABHA

Wednesday, March 30, 1977/Chaitra
9, 1899 (Saka)

The Lok Sabha met at Eleven of the
Clock

[MR. SPEAKER in the Chair]

MEMBERS SWORN

Thakur Girjanandan Singh
(Sheohar).

Shri M. N. Govindan Nair
(Trivandrum).

Shri Tukaram Sadashiv Shrangare
(Osmanabad).

Shri Arjun Singh Bhadoria
(Etawah).

12.02 hrs.

PAPER LAID ON THE TABLE

ANNUAL REPORT ON WORKING AND
ADMINISTRATION OF COMPANIES ACT,
1956 FOR THE YEAR 1975-76

THE MINISTER OF LAW, JUSTICE
AND COMPANY AFFAIRS (SHRI
SHANTI BHUSHAN): I beg to lay
on the Table a copy of the Annual
Report (Hindi and English versions)
for the year 1975-76 on the working
and administration of the Companies
Act, 1956, under section 833 of the
said Act. [Placed in Library. See
No. LT-14/77].

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CALLING ATTENTION TO MATTER
OF URGENT PUBLIC IMPORTANCE

REPORTED PRINTING AND NUMBERING
OF DUPLICATE BALLOT PAPERS BY
GOVERNMENT PRESS, ALIPUR,
CALCUTTA

SHRI JYOTIRMOY BOSU (Dia-
mond Harbour): I call the attention
of the Minister of Law, Justice and
Company Affairs to the reported
printing and numbering of duplicate
ballot papers in laks by Government
Press, Alipur, Calcutta, under the
control of a senior IPS Officer.

THE MINISTER OF LAW, JUSTICE
AND COMPANY AFFAIRS (SHRI
SHANTI BHUSHAN): Mr. Speaker,
Sir, Ballot papers with identical serial
numbers were detected by the Return-
ing Officers for Parliamentary Consti-
tuencies in West Bengal on verification
of the bundles of ballot papers receiv-
ed by them from the Government
Press before issuing them for use at
polling stations. The particulars of
such ballot papers were as follows:—

13-Barasat Parliamentary Consti-
tuency:

S. Nos. 563501 to 563600 (100 numbers)

15-Joynagar (SC) Parliament Consti-
tuency:

S. Nos. 656551 to 657000 (450 numbers)

S. Nos. 644001 to 645000 (1000 numbers)

19-Barrackpore Parliamentary Consti-
tuency:

S. Nos. 669001 to 670000 (1000 num-
bers)

S. Nos. 585401 & 586700 (2 numbers)